



9

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/53/ (IB)/2017  
NAME OF THE PETITIONER(S) : SHRIRAM CITY UNION FINANCE LTD  
NAME OF THE RESPONDENT(S) : NEWS TODAY MEDIA PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	H. SRIRAM DHANAPATHY VIGNESH KUNAR	Counsel for Petitioner	
②	M. RASHAN AIDY for chopra	Respondent	

**ORDER**

Counsel for both the parties present. Counsel for Respondent submitted that he be given time to seek instructions from his client. At request, matter is adjourned with a direction that the Respondent shall file reply within a week by providing a copy to the other side. Matter is posted for arguments. Put up on **24.07.2107** at **10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)